

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 13418/2018

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

ABHISHEK SINGH

Respondent(s)

IA No. 183560/2018 - EXEMPTION FROM FILING O.T.
IA No. 183558/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 11-09-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar